NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **23.12.2025** (TUESDAY) CHENNAI BENCH **(HYBRID MODE)**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

10.25 AM

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Indevar Pandey, Member (Technical)

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022	Able Automobiles Pvt Ltd & 4 Ors Vs Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran R1

10.30 AM

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 120/2025 For Stay IA No. 1354 & 1355/2025	Apex Luminaires Pvt Ltd & 4 Ors Vs G N Thirumalesh WITH	Mr. PJ Rishikesh	
2.	Comp App (AT) (CH) No. 121/2025 For Stay IA No.1356 /2025	Apex Luminaires Pvt Ltd & 4 Ors Vs G N Thirumalesh	Mr. PJ Rishikesh	
3.	Comp App (AT) (CH) No. 58/2025	Mohan Ram Prasad Devineni Vs Biochemical & Synthetic Products Pvt Ltd & Anr	Ms. R Moneshaa	Mr. Krishna Dev J- R1

For Delivery of Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 1412, 1670/2025 (For Additional Docs) & IA No. 1671/2025 (Delay in filing the IA) in Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr.Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
5.	IA No. 905/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025 To Implead IA No. 904/2025	Lokaa Developer Pvt Ltd, through its Suspended Director Santosh Sharma Vs V Rajalakshmi & 25 Ors	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh- R1
6.	IA No.1402/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 496/2025	Regional Provident Fund Commissioner-II Vs C. Ramasubramaniam	Mrs. Revathi Manivannan	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 165/2025 For Direction IA No 1823/2025 For Stay IA No.1824 & 1825/2025	APC International & 2 Ors. Vs Valluvar Kuzhumam Pvt Ltd & 5 Ors.	Ms. Preeti Mohan	
8.	TA (AT) No. 01/2025 (Comp App (AT) (Ins) No. 1847/2025 Delay in refiling IA No. 7186/2025 For Stay IA No. 7187/2025 For Condone Delay IA No. 7188/2025 For Exemption IA No. 7189/2025)	Vijay Pitamber Lulla Liquidator of Bhuvana Infra Projects Pvt Ltd Vs The Income Tax Officer (TDS) Ward-1(1)	Mr. Anuj Tiwari	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 625/2025 For Exemption IA No. 1734 & 1736/2025 For Additional Docs. IA No. 1735/2025 For Stay IA No. 1737/2025	KK Kartheeswaran Suspended Director of 63Ideas Infolabs Pvt Ltd Vs Ranchpride Agrocomm Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan Mr. Mayan H Jain	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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